

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-127-2020**

Essential Personnel Services ... Petitioner

Versus

Shri R. Indran & Anr. ... Respondents

Shri V. Menezes, Advocate for the Petitioner.

Shri Salil Saudagar, Advocate for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 25th AUGUST 2020****P.C. :**

The learned counsel on either side agree that the matter needs to be considered and disposed of finally.

2. Post the matter on 08.09.2020.

DAMA SESHADRI NAIDU, J.

NH